

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**C. P. NO. 56/1996**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

**NAME OF THE COMPANY:** Mr. Manish M. Sharma & Ors. V/s. M/s. Ram Bahadur Thakur Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : None

**Order**

Notice to the Respondent through counsel for 3<sup>rd</sup> November, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**